priority should be given to completion of on-going projects which would start yielding benefits during the plan by funding them adequately. This point was emphasised to State Government's representatives and kept in view during the Working Group meetings held in the Planning Commission for recommending outlays for individual projects in the irrigation sector for individual projects in the irrigation sector for 1985-86 and for the Seventh Plan.

Admission in Jawaharlal Nehru University

SHRI MUKUL WASNIK: Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that Jawaharlal Nehru University (Central University) New Delhi is denying admissions to students who have passed examinations other than the 10+2+3; and
- (b) if so, what steps Government plan to take to ensure that all students who complete 15 years of education and are otherwise qualified for postgraduation get admission Jawaharlal Nehru University to ensure the national character of the university?

THE MINSTER OF EDUCATION (SHRI K. C. PANT); (a) No. Sir.

(b) In the case of the students from States and Union Territories which have not yet adopted the 10+2+3 pattern, provisions has been made that students who have successfully completed the first year Master's degree programme are eligible to appear in the admission test for M.A./M.Sc. (two-year) programmes. Similarly, students from States and Union Territories which have not adopted the 10+2 pattern of school education are eligible to appear in the admission test for the five-year integrated M.A. programmes if they have successfully completed the first-year of the Bachelor's degree examination. This provision will ensure that no student from any State or Union Territory is denied the apportunity to join the J.N.U.

Central University Status to Jamia Millia Islamia University

- 2649. SHRI MUKUL WASNIK: Will the Minister of EDUCATION be pleased to state:
 - (a) whether it is a fact that the Government have a proposal to give a status of Central University to Jamia Millia Islamia University, New Delhi; and
 - (b) if so, the reasons for delay in its implementation?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) and (b): At its meeting held on the 4th October. 1983 the Executive Council of the Islamia Jamia Millia decided to request the Ministry of Education and the University Grants Commission to grant statutory central university status to the Jamia. The proposal was considered by the University Grants Commission and it regretted its inability to accept the proposal to convert the Jamia, at present a deemed university, into a statutory university.

Closure of Electric Loco Shed at Adra

- 2650. SHRI BASUDEB ACHARIA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government have taken decision to close down electric loco shed at Adra and to transfer all electric loco drivers to other places; and

(b) If so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) (i) No, Sir. There is no Electric Loco shed at Adra. (ii) Of the 44 drivers based at Adra, 15 goods drivers